

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ) : DELHI

CIRCULAR

Pursuant to orders No. 47747-847/MACP/S&P(JJAs)/Admn.II(C)/2022 dated 09.06.2022 issued by Ld. Principal District & Sessions Judge (HQs) regarding financial upgradation of JJAs in the Pay Band of Rs. 9300-34800/- with **Grade Pay of Rs. 4200/-** in PB-II (6th CPC) and Pay Level – 6 (7th CPC), under Modified Assured Career Progression Scheme granted to Junior Judicial Assistants, all beneficiaries, whose name is in the above orders are hereby informed that they may exercise their option for fixation of pay (Form enclosed) within one month from the date of issuance of order. Option form received after one month will not be entertained.

(Drawing & Disbursing Officer)
O/o Principal District & Sessions Judge (HQ)
THC, Delhi

No. 20459-20769
/JA/SJA/S.B./Accounts/114/2022
Copy forwarded for information to:-

Dated : 16 JUN 2022

1. PS to Ld. Principal District & Sessions Judge (HQ), Delhi.
2. The Registrar General, Hon'ble High Court of Delhi, with the request that these instructions may kindly be brought to the notice of the beneficiary Junior Judicial Assistants posted in Delhi High Court on diverted capacity.
3. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi, with the request to circulate the same among the beneficiary Junior Judicial Assistant under their control.
4. The Principal Judge, Family Courts, Dwarka with the request that these instructions may kindly brought to the notice of the beneficiary Junior Judicial Asstt. posted in Family Courts on diverted capacity.
5. The Director, Delhi Judicial Academy, Dwarka, Delhi with the request to circulate the same among the beneficiary Junior Judicial Asstt. posted in Judicial Academy on diverted capacity.
6. Delhi Legal Service Authority, West (THC), New Delhi (PHC), East, North East & Shahadra (KKD), South and South East, (Saket), North & North-West (Rohini) and South-West (Dwarka) with the request that these instructions may kindly be brought to the notice of the beneficiary Junior Judicial Assistants posted in their office on diverted capacity.
7. All Ld. Drawing & Disbursing Officers, West (THC), New Delhi (PHC), East, North-East & Shahadra (KKD), South and South East, (Saket), North & North-West & Outer (Rohini) and South-West (Dwarka).
8. All the Judicial Officers (**Central District**), Tis Hazari Court, with the request to circulate the same among the beneficiary Junior Judicial Asstt under their control.
9. All the Judicial Officers (**Rouse Avenue Court Complex**), with the request to circulate the same among the beneficiary Junior Judicial Asstt. under their control.
10. Railway Magistrate, Old Delhi Railway Station, Delhi.
11. Sr. Administrative Officer (Judicial)/Administrative Officer (Judicial)/Sr. AO / AAO / PRO / APRO / Branch In-charge at Tis Hazari Court and Rouse Avenue Court with the direction to circulate the same among the beneficiary Junior Judicial Asstt. under their control.
12. All the Junior Judicial Assistants members of Juvenile Justice Board & Beggars Court, Delhi.
13. Website committee with request to put the same on website of the District Courts.
14. Website committee for uploading on LAYERS.

(Drawing & Disbursing Officer)
O/o Principal District & Sessions Judge (HQ)
THC, Delhi

16a

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HO): DELHI

Form of Option

(1) I _____ S/o, W/o, D/o _____ hereby elect the promoted pay scale _____ with effect from _____

(2) I _____ S/o, W/o, D/o _____ hereby elect to continue on the existing scale of pay of my post mentioned below until the date of my increment i.e. _____, the date of my subsequent increment raising my pay to Rs. _____.

I vacate or cease to draw pay in the existing scale of Rs. _____ upto _____.

UNDERTAKING

I _____ S/o, W/o, D/o _____ hereby undertake that any excess payment that may be found to have been made as a result of incorrect fixation of pay or any excess payment detected in the light of discrepancies noticed subsequently will be refundable by me to the Government of NCT of Delhi either by adjustment against future payments due to me or otherwise.

Signature _____

Name in Block Letters _____

Designation _____

Employee Code No. _____

Date: _____

Place: _____